

FORM A
PUBLIC ANNOUNCEMENT

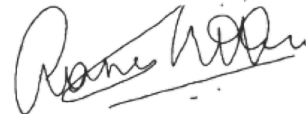
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PRATHAM INSTITUTE FOR LITERACY EDUCATION AND VOCATIONAL
TRAINING**

1.	Name of the Corporate Person	Pratham Institute for Literacy Education and Vocational Training
2.	Date of Incorporation of the Corporate Person	26 th September 2011
3.	Authority under which the Corporate person is incorporated/ registered	Companies Act 1956, ROC Mumbai
4.	Corporate Identity Number of the Corporate person	U80904MH2011NPL222392
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	4Th Floor, Y.B.Chavan Center Gen. J.Bhosle Marg, Nariman Point, Mumbai, Maharashtra, India - 400021
6.	Liquidation commencement date of the Corporate person	17 th March 2023
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai No. 68, 6B, 6 th Floor, Chitrapur Bhawan 8 th Main, 15 th Cross Malleshwaram Bangalore 560055 pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	15 th April 2023

Notice is hereby given that PRATHAM INSTITUTE FOR LITERACY EDUCATION AND VOCATIONAL TRAINING has commenced the voluntary liquidation on 17th March 2023.

The stakeholders of PRATHAM INSTITUTE FOR LITERACY EDUCATION AND VOCATIONAL TRAINING are hereby called upon to submit proof of their claims, on or before 15th April 2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



Place : Bangalore
Date : 20.03.2023

Ganesh Panduranga Pai
Insolvency Professional